

**Central Administrative Tribunal
Principal Bench**

OA No.1317/2015

New Delhi, this the 1st day of August, 2016

Hon'ble Mr. V.N. Gaur, Member (A)

Ms. Jyoti Dubedi,
Aged 29 years,
D/o Late Shri Raj Kishore Dubedi,
Senior D- Man, HQDQAE,
Directorate of Quality Assurance,
R/o A-34, First Floor,
Fatehnagar,
Near Tilak Nagar,
New Delhi-110018.

...applicant

(None)

Versus

1. Union of India,
Through Secretary,
Ministry of Defence,
New Delhi-110011.
2. The Chief of Army Staff,
Through Adjutant General (PS),
IHQ of MOD (Army),
New Delhi-110011.
3. Ministry of Defence,
Directorate of Quality Assurance
(Engineering Equipment),
Kashmir House,
New Delhi-110011.

...respondents

(By Advocate : Shri D.S. Mahendru)

ORDER (ORAL)

Counter in this case was filed by the respondents on 21.08.2015 and thereafter the case was listed on 05.10.2015,

24.11.2015 and 28.03.2016, but there was no representation on behalf of the applicant. On 18.04.2016, applicant was present in person only to inform that his counsel was not available on that day. On 20.04.2016, there was no representation and today also, when the matter was taken up for consideration, none appeared on behalf of the applicant.

2. The OA is, accordingly, dismissed in default and for non prosecution.

**(V.N. Gaur)
Member (A)**

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